

Units of Accounts to 13 European Units of Account (EUA) w.e.f. 1st January, 1980. Further efforts are continuing for improvements.

Coffee is already included in the GSP Scheme of EEC. However, in respect of unroasted undecaffeinated coffee in which India has an export interest, the benefit of the GSP has been limited to the least developed countries. India had requested the EEC for reduction of tariff for Coffee, both on Most Favoured Nation (MFN) basis and under the GSP. The MFN tariff on unroasted undecaffeinated coffee was reduced from 7 to 5 per cent w.e.f. 1st January, 1977.

Bulk tea is duty free on MFN basis. Tea in retail packs is already included in the GSP scheme with a duty free treatment.

Oil cakes which are the main animal feeds exported by India are duty free on MFN basis. Some other types of animal feed in which India has small exports are included in the EEC's GSP scheme.

Involvement of Indian Garment Exporters in forged Certificates Racket

*75. SHRI RAJNATH SONKAR
SHASTRI:

SHRI CHHANGUR RAM:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that some Indian garment exporters are alleged to be involved in forged certificates racket;

(b) if so, whether the Indian exporters involved in the racket have been identified, if so, details thereof stating their *modus-operandi*;

(c) the loss in foreign exchange earnings on this account; and

(d) the steps taken by Government in the matter?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) on the basis of a preliminary probe, it has come to light that some export certificates produced at the point of import in a certain quota country are of doubtful authenticity.

(b) The matter is under investigation.

(c) It does not seem as if loss of foreign exchange is involved.

(d) Importing countries have been requested to exercise due vigilance in the matter of scrutiny of export certificates. Further, a system of monthly reconciliation of export certificates with that of import statistics maintained by the quota countries is being introduced. This is expected to considerably minimise the production of export documents of doubtful authenticity.

Bonus to Central Government Employees

*76. SHRI AMAR ROYPRADHAN:
Will the Minister of FINANCE be pleased to state:

(a) the number of the Central Government employees who will not get bonus under the scheme of productivity-linked bonus; and

(b) what steps government propose to take to equalise them with those employees who will get bonus under the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) so far productivity-linked bonus has been extended to about 22 lakhs regular employees out of a total of about 32 lakhs Central Government employees.

(b) The productivity-linked bonus has been given only to encourage productivity in production oriented organisations or those which are predominantly commercial in character.